

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 20 OF 2015 &**  
**APPEAL NO. 21 OF 2015**

**Dated: 28<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**West Bengal State Electricity Transmission Co. Ltd. ... Appellant(s)**

**Vs.**

**West Bengal Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Meghana Aggarwal

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.  
Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

**ORDER**

As agreed by the learned counsel for the parties, list these matters for hearing on **13.11.2018.**

**(S.D. Dubey)**  
**Technical Member**  
mk/pk

**(Justice N.K. Patil)**  
**Judicial Member**